

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(10) C.P.(I.B)-1752/7/(MB)/2018

CORAM: Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 31.08.2018

NAME OF THE PARTIES: Creation Publicity Pvt. Ltd.
V/s
Wonder Value Realty Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT:7 of Insolvency & Bankruptcy Code,
2016.

ORDER

1. The Learned Representatives of both the sides are present.
2. Petitioner stated on Attendance sheet that the dues are duly received by them hence, the Petitioner wish to Withdraw this Petition. CP 1752 disposed of as Withdrawn. To be consigned to records.

SD/-

M.K. SHRAWAT
Member (Judicial)

31.08.2018.

HHS